

**PARLIAMENT OF INDIA
RAJYA SABHA**

ERRATA
to the list of Questions for WRITTEN ANSWERS for
Wednesday, July 28, 2021/Sravana 6, 1943 (Saka)

Q. No.	Corrections
999.	May be treated as cancelled .
1075.	May be treated as cancelled .
•	In the index, Question No. 999 may be deleted from the Ministry of Home Affairs.
•	In the index, Question No. 1075 may be deleted from the Ministry of Petroleum and Natural Gas.

New Delhi,
July 27, 2021.

Copy to:-

1. Ministry of Home Affairs.
2. Ministry of Petroleum and Natural Gas.
3. Translation Section, Rajya Sabha Sectt.
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Rajya Sabha

List of Questions for WRITTEN ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Wednesday, July 28, 2021/ 06 Shrawana, 1943 (Saka)

**(Ministries : Civil Aviation; Cooperation; Home Affairs; Housing and Urban Affairs;
Labour and Employment; Petroleum and Natural Gas; Social Justice and
Empowerment; Steel)**

Total number of questions -- 160

Deferment of takeover of Ahmedabad airport

961 **Shri Naranbhai J. Rathwa:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that takeover of Ahmedabad airport has been deferred indefinitely by private operator citing COVID-19 pandemic;
- (b) if so, the details thereof; and
- (c) whether it is a fact that Government has shown liberal attitude towards the operators in spite of the fact that operational control of Ahmedabad airport has to be handed over within 180 days from the date of concessionaire agreement?

Cheating and forgery at airports

962 # **Shri Rewati Raman Singh:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that there has been steep rise in cases of cheating and forgery at different airports in the country this year;
- (b) whether it is also a fact that most of these cases are related to those going abroad from Delhi airport on fake passports and visas, and coming from abroad to Delhi; and
- (c) if so, the details thereof and the steps being taken by Government to prevent such cases of cheating and forgery?

New airports and expenditure on airport infrastructure

963 **Dr. L. Hanumanthaiah:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details of new airports sanctioned by Government in the last three years, State-wise;
- (b) the details of investment by Government in renovating/building airports during the last five years;
- (c) whether it is a fact that despite the huge Government expenditure on airport infrastructure, Government has awarded the rights of operation to private players; and
- (d) if so, the details thereof?

Privatisation of flag carrier Air India

964 **Shri Ripun Bora:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government is committed to the privatisation of the flag carrier Air India by this fiscal year 2021-2022;
- (b) if so, the present status and strategic transaction therein; and
- (c) the assets of Air India and sale process towards revival proposal, if any?

Privatisation of airports

965 **Shri Subhash Chandra Singh:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has any specific policy/plan/strategy for privatisation of airports;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Domestic aircraft manufacturing

966 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the efforts being made by the Ministry to make India a hub for aircraft leasing and financing;
- (b) what plans Ministry has to push aviation ecosystem in domestic aircraft manufacturing;
- (c) whether any tax incentives, duties, etc. has been proposed in the budget by the Ministry; and
- (d) if so, the details of such proposals and details of proposal accepted by the Finance Minister in the budget for 2021-22, proposal-wise?

Expenditure on construction/upgradation of airports

967 # **Ms. Saroj Pandey:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has made any action plan for the construction of new airports/upgradation and expansion of old airports, if so, the number of new airports constructed/being constructed along with their location under this action plan; and
- (b) the details of financial expenditure done by Government for this till now?

Permission to foreign carriers to operate out of Kannur International Airport

968 **Shri John Brittas:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has received a request from Kerala State Government for granting permission to foreign carriers to operate out of Kannur International Airport and extending ASEAN Open Sky Policy to the same; and
- (b) if so, the response of Government thereto?

Modernisation of airports under PPP mode

969 **Shri Sujeet Kumar:**

Will the Minister of *Civil Aviation* be pleased to state:

- (a) whether Government proposes to formulate any policy for modernisation of all the airports in the country under Public Private Partnership (PPP) mode;
- (b) if so, the State-wise details thereof including Odisha; and
- (c) if not, the reasons therefor?

Regional air routes under UDAN scheme in Uttarakhand

970 # **Shri Naresh Bansal:**

Will the Minister of *Civil Aviation* be pleased to state:

- (a) whether it has been considered to start operation on regional air routes under UDAN scheme in Uttarakhand;
- (b) if so, the details thereof; and
- (c) if not, the measures adopted by Government for the progress of UDAN scheme?

New airports in Uttar Pradesh

971 # **Smt. Kanta Kardam:**

Will the Minister of *Civil Aviation* be pleased to state:

- (a) whether Government proposes to build new airports in Uttar Pradesh;
- (b) whether there is any plan to develop and promote new regional airlines in the country, particularly in Uttar Pradesh; and
- (c) if so, the details thereof and the total amount allocated for the same?

Cancellation of flights due to Corona virus pandemic

972 **Shri Sanjay Seth:**

Shri K.C. Venugopal:

Will the Minister of *Civil Aviation* be pleased to state:

- (a) the total number of flight services cancelled by various domestic carrier operators to different destinations due to second wave of Corona virus pandemic;
- (b) the quantum of loss incurred by the Aviation Industry due to second wave of Corona virus pandemic;
- (c) whether the domestic carrier has terminated a significant number of its pilots and other employees due to loss incurred ;
- (d) if so, whether Government will extend financial assistance to domestic carrier operators to overcome the losses suffered; and
- (e) the other steps taken by Government to boost the revenue of Aviation Industry in the country?

Airports in Chhattisgarh

973 # **Shri Ram Vichar Netam:**

Will the Minister of *Civil Aviation* be pleased to state:

- (a) the cities other than Raipur where the airports are slated to be operated in Chhattisgarh;
- (b) the current status of the preparedness of airport operation and by when the airports are likely to get operational in these cities; and

(c) whether some airline companies had executed a contract with Government to connect Ambikapur with other cities, if so, the names of such companies and by when the airline service for Ambikapur would be started by these companies?

Phasing out of Boeing 747 by Air India

974 Shri Sambhaji Chhatrapati:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Air India has any plan to phase out the operation of Boeing 747 from the fleet;
- (b) if so, the details thereof including the reasons for their phasing out;
- (c) the number of Boeing 747 aircrafts Air India has and how old are these aircrafts; and
- (d) whether Boeing 747 aircrafts are fit enough and in a perfect state of maintenance for flying in case Air India considers them to be part of the fleet?

Decline in passenger air traffic

975 Shri Sambhaji Chhatrapati:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether the domestic air traffic has substantially gone down to 77 per cent in January and February 2021 in comparison to the same months in 2020 despite easing out the travel restrictions due to COVID-19;
- (b) if so, the reasons therefor;
- (c) whether the reason for low air passenger traffic is the result of lesser number of flights being operated or decrease in the number of passengers in each flight; and
- (d) what action Government has taken to achieve the highest air passenger traffic at par with the data of January and February 2020?

Repairing of runway at Ahmedabad airport

976 # Shri Shaktisinh Gohil:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the expenditure incurred during the last three financial years to repair the runway at Ahmedabad airport in Gujarat; and
- (b) the number of hours for which the airport and runway was closed due to runway repairs?

Darbhanga airport in Bihar

977 # Shri Sushil Kumar Modi:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the number of cities which have been connected with Darbhanga airport in Bihar till now;
- (b) the month-wise details of the number of tourists visiting and returning back from the Darbhanga airport in Bihar on a daily basis;
- (c) the developmental plan of the aforementioned airport and the amount to be spent thereon; and
- (d) the details thereof?

Lack of counters on airports for passenger check-in

978 Smt. Roopa Ganguly:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the criteria used for designing check-in counters for Indian airports, along with the details thereof;
- (b) whether there is the minimum number of working counters requirement with respect to footfalls mentioned in the Rules for the development of airports;
- (c) if so, what is the number, the details thereof; and
- (d) how the Ministry is planning to reduce the overall time taken in check-in process, the details thereof?

Increasing surveillance at airports for COVID-19 protocols

979 **Shri B. Lingaiah Yadav:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether the Directorate General of Civil Aviation (DGCA) has instructed airports to increase surveillance to ensure compliance of COVID-19 protocols on its premises and to levy fines on violators; and
- (b) if so, the details thereof along with violations reported and action taken thereon?

Development of airports under UDAN scheme in Uttar Pradesh

980 **Shri Harnath Singh Yadav:**

Shri Vijay Pal Singh Tomar:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the number of airports identified for development under UDAN scheme in various parts of the country including Uttar Pradesh; and
- (b) the number of developed airports along with the progress made and status of the same?

Shortage of staff in BCAS

981 # **Shri Dhiraj Prasad Sahu:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has recently reviewed the functioning of Bureau of Civil Aviation Security (BCAS) and their employees, if so, the details thereof;
- (b) whether it is a fact that there is an acute shortage of staff in the BCAS due to which it is seen that people from other private companies are working in the offices of BCAS; and
- (c) if so, the details thereof and the steps being taken by Government to overcome the shortage of staff in the same?

Issue of PF contribution by AIESL

982 **Shri Sanjay Raut:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that Air India Engineering Services Limited (AIESL), a subsidiary of National carrier Air India has not contributed to its Provident Fund (PF) Trust since March, 2019;
- (b) if so, the details thereof and Government's reaction thereto; and
- (c) the details of steps taken or proposed to be taken by Government to resolve this PF contribution issue?

Upgradation/construction of airports

983 **Shri Vijay Pal Singh Tomar:**

Shri Harnath Singh Yadav:

Lt.Gen. (Dr.) D. P. Vats (Retd.):

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government is working on the project of construction of new airports and their upgradation and if so, the details thereof, State/UT-wise;
- (b) the number of greenfield airports inaugurated in the country including Uttar Pradesh and Haryana;
- (c) the number of airports in Uttar Pradesh and Haryana identified for expansion/upgradation; and
- (d) the details thereof?

Hosur airport in Tamil Nadu

984 **Shri A. Vijayakumar:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government would state the reasons for not opening Hosur airport in Tamil Nadu;
- (b) whether the contract between Government and airport developer is the main cause for not opening Hosur airport; and
- (c) whether any request/representation has been made by Tamil Nadu Government in this regard?

Privatisation of airports

985 **Dr. Fauzia Khan:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government proposes to privatise certain airports in various States/Union Territories of the country and if so, the details of such airports, State/UT-wise;
- (b) whether Government has permitted Foreign Direct Investment (FDI) for certain services in the aviation sector and if so, the details thereof along with the reasons therefor; and
- (c) the steps taken or being taken by Government for the development of Civil Aviation sector /Civil Aviation departments of various States?

Airports on Defence lands

986 **Shri T.G. Venkatesh:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details of the airports that are on the Defence lands all over the country;
- (b) the number of such airports working at present, the details thereof; and
- (c) whether any timeframe has been fixed to vacate those airports?

Developing Sidhi airport under UDAN scheme

987 # **Shri Ajay Pratap Singh:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether there is any need of introducing flights to Delhi and Mumbai after developing Sidhi airport under the UDAN scheme;
- (b) whether any steps is being taken by Government to fulfill this requirement; and

(c) if so, by when the flights would commence from there and if not, the reasons therefor?

Projects under RCS-UDAN

988 **Dr. Ameer Yajnik:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details of Nation-wide completed projects under Regional Connectivity Scheme (RCS)-UDAN;
- (b) what priority has been given by Government to North-Eastern States, the details thereof;
- (c) whether Government has any scheme to enhance air connectivity to all cities of regions importance in the country; and
- (d) if so, the details thereof?

Expansion of Thoothukudi airport

989 **Shri P. Wilson:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has begun the work of Thoothukudi airport runway widening and extension to handle wide-bodied aircrafts;
- (b) if so, details thereof;
- (c) the details of funds allocated and sanctioned to expand, upgrade, develop all airports in Tamil Nadu;
- (d) whether Government has any plans to upgrade the Chennai Airport with international standards and whether there is any plan to establish second airport in Chennai;
- (e) if so, details thereof and if not, the reasons therefor;
- (f) time limits set for completing the said expansion works in Tamil Nadu; and
- (g) the status of Regional Connectivity Scheme in the country including Tamil Nadu?

Privatisation of Air India

990 **Dr. Subramanian Swamy:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has any fixed schedule for the privatisation of Air India;
- (b) if so, the cut off prices for bids;
- (c) the names of bidders, the details thereof; and
- (d) whether Government has an option of not privatising Air India, if the bids are insufficient or due to any other reasons?

Extension of ECLGS to Airlines sector

991 **Shri K.R. Suresh Reddy:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is fact the scheme of the Emergency Credit Line Guarantee Scheme (ECLGS) has been extended to Airlines Sector;
- (b) if so, the quantum of funds allocated to Civil Aviation sector and quantum of funds released so far to eligible airline companies during this pandemic; and
- (c) the details of the airline companies got benefitted under this scheme?

Disinvestment in Air India

992 **Dr. Sasmit Patra:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the steps taken by Government for Disinvestment in Air India;
- (b) how would it affect the human resources deployed in Air India; and
- (c) how would Government take care of these affected human resources?

Guidelines of DGCA on life of different aircrafts

993 **Dr. C.M. Ramesh:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the life of different aircrafts to fly as per the Directorate General of Civil Aviation (DGCA) guidelines, the details thereof, aircraft-wise;
- (b) whether these DGCA guidelines are strictly followed by all domestic airlines, if not, the reasons therefor; and
- (c) how many instances have come to the notice of DGCA wherein aircrafts which are in violation of guidelines have been permitted to fly during the last three years, the details thereof?

Development of Belgaum airport in Karnataka

994 **Shri Iranna Kadadi:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details of the passenger traffic at various airports of Karnataka particularly at Belgaum airport during the last three years;
- (b) the details of the amount allocated, disbursed and utilised for the development of Belgaum airport;
- (c) the steps being taken for the development of Belgaum airport; and
- (d) the details of the flights currently operating out of Belgaum airport?

Circumstances for setting up of the Ministry

995 **Shri Venkataramana Rao Mopidevi:**

Will the Minister of **Cooperation** be pleased to state:

- (a) the circumstances that led to setting up of a new Ministry for Cooperation;
- (b) the proposed functionalities and organisational structure thereof; and
- (c) whether the Central Ministry for Cooperation will work in tandem with the State Cooperative Departments?

Mandate of the Ministry

996 **Shri Binoy Viswam:**

Will the Minister of **Cooperation** be pleased to state:

- (a) the mandate of the Ministry of Cooperation;
- (b) whether the mandate of the Ministry is different from the Department of Cooperation under the Ministry of Agriculture;
- (c) whether Government consulted the State Governments regarding creation of a new Ministry that deals with a subject matter of Cooperative Societies, that are regulated by State laws;
- (d) by when the administrative, legal and policy framework of the Ministry will be made

public; and

(e) whether Government has consulted any representatives of Cooperatives or experts in the field regarding the key areas of intervention of the Ministry and if so, details of all consultations thereof?

ISC's meeting regarding Centre-State relations

997 **Shri Sukhendu Sekhar Ray:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether Punchhi Commission set up by Government on Centre-State relations had submitted its recommendations in the year 2010;

(b) whether Standing Committee of the Inter-State Council (ISC) examined Punchhi Commission's recommendations and the comments of the States thereon in meetings held on 9th April, 2017, 25th November, 2017 and 25th May, 2018;

(c) whether Draft Agenda Notes had since been prepared to place before ISC for appropriate decision;

(d) if so, whether the Draft Agenda Notes have been finalised and accepted by ISC; and

(e) if not, the reasons for such inordinate delay?

International airport at Puri

998 **Shri Prasanna Acharya:**

Will the Minister of **Civil Aviation** be pleased to state:

(a) whether Government of Odisha has requested the Central Government to set up an international airport at Puri;

(b) whether Government has agreed to that proposal; and

(c) if so, the steps initiated so far for the same and by which year the airport is likely to come up, if not, the reasons therefor?

Financial assistance to family of COVID-19 victims

& 999 Dr. Santanu Sen:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government is aware of the fact that under the National Disaster Management Act, it needs to provide minimum standards of relief which includes payment of financial assistance to the family members of persons who succumbed to COVID-19;

(b) whether Government has any plan to give financial assistance/ex-gratia compensation to family members of persons who succumbed to COVID-19; and

(c) if so, the details thereof and if not, the reasons therefor?

Crime against senior citizens

1000 **Shri Parimal Nathwani:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government is concerned that crimes against senior citizens who are living alone have increased in recent years;

(b) if so, whether Government has collected any data regarding the number of crimes against senior citizens across the country;

(c) if so, the details thereof; and

(d) the corrective action taken by Government in this regard?

Public awareness and training for successful disaster management

1001 **Shri Rakesh Sinha:**

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether public awareness and training is essential for success of disaster management team in view of growing natural calamities and other such incidents and whether Government plans to start Disaster Management Corps (DMC) in schools and colleges;
- (b) as NCC and NSS have been successful in the past, in the present contexts and changed realities, whether Government would recognise DMC as essential for children and students;
- (c) the steps taken by the disaster management department and agencies to make people aware; and
- (d) whether Government would do social auditing to know the impact and output of aforesaid awareness programmes since launched?

Guidelines for ex-gratia assistance due to loss of life in COVID-19

1002 **Shri M. Shanmugam:**

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether the Supreme Court made any observations for not recommending any guidelines for ex-gratia assistance on account of loss of life due to COVID-19;
- (b) if so, the response of Government thereto;
- (c) the amount proposed to be offered towards ex-gratia assistance; and
- (d) the details of the other schemes provided for the next of kin of COVID victims, especially children who have lost their parents?

Incentives to private sector companies for ARHCs construction

1003 **Shri John Brittas:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has provided incentives to private sector companies to construct ARHC's for migrant workers in the country;
- (b) if so, the details thereof; and
- (c) how many such ARHC's have been initiated as on date, the State-wise details thereof?

Issues related to Rohingya Muslims

1004 **Prof. Manoj Kumar Jha:**

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether Government finds the rehabilitation of Rohingya Muslims in the country to be a threat to National security;
- (b) if so, the reasons therefor;
- (c) whether India is a signatory to the UN Convention Against Torture (UNCAT) and whether India has ratified International Covenant on Civil and Political Rights (ICCPR);
- (d) whether the refoulement of Rohingya Muslims from India to Myanmar violates UNCAT and ICCPR; and
- (e) if so, the justifications for refoulement of some Rohingya Muslims?

Issues related to hate crimes/lynching law

1005 **Prof. Manoj Kumar Jha:**

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether hate crime / lynching law that Hon'ble Supreme Court in Tehseen Poonawala judgement had proposed, has been drafted by the Ministry, if so, by when will it be tabled before the Parliament;
- (b) whether, as per this judgement, Ministry has taken action to direct National Crime Records Bureau (NCRB) to collect hate crime data, if not, what are the Ministry's plans on the issue; and
- (c) the measures Ministry plans to take to counter the menace of hate speech, incitement to discrimination and violence, in online and offline spaces, targeting vulnerable groups, including religious minorities, vulnerable castes and sexual minorities?

Boundary line between Andhra Pradesh and Karnataka

1006 **Shri K.C. Ramamurthy:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether it is a fact that Supreme Court of India has asked to carry out boundary line between Andhra Pradesh and Karnataka;
- (b) if so, the details thereof; and
- (c) the details of status of Andhra Pradesh and Karnataka border proposed by the Survey of India?

Urban flood management in the country

1007 **Dr. Vinay P. Sahasrabudhe:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether the Ministry has made any attempts to revisit the Urban Flood Management Guidelines prepared by NDMA in 2010;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Ministry has formulated/drafted any policy/scheme for encouraging the use of Geographic Information System (GIS) in the activities associated with disaster preparedness and risk reduction of urban floods; and
- (d) if so, the details thereof and if not, the reasons therefor?

Pension to dependants of persons who died due to COVID

1008 **Shri V. Vijayasai Reddy:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) whether it is a fact that the Ministry has decided to provide pension to dependants of persons who died due to COVID;
- (b) how the existing scheme of giving pension to dependents is different/beneficial than the proposed one;
- (c) whether it is a fact that the pension would be given only for two years;
- (d) if so, the reasons therefor;
- (e) whether the benefit of pension would be extended to dependents of those workers also who have not registered with Employees' State Insurance Corporation (ESIC); and
- (f) if not, the reasons therefor?

Scheme for development of areas close to international borders

1009 # **Shri Surendra Singh Nagar:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether Government has made any scheme/project for the welfare of people to fulfill

the special developmental needs in remote and inaccessible areas which are close to international border to check their migration;

(b) if so, the details thereof;

(c) the quantum of funds allocated to achieve the targets of the said schemes/projects during the last three years; and

(d) whether any diversion and misuse of sanctioned funds for the development of border areas has been done, if so, the details thereof?

Scheme for strengthening of special forces

1010 **Lt.Gen. (Dr.) D. P. Vats (Retd.):**

Shri Harnath Singh Yadav:

Shri Vijay Pal Singh Tomar:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government has provided Special Infrastructure Scheme for upgradation and strengthening of special forces i.e. Special Operation Group and District Volunteer Force to tackle the present security scenario of the country with reference to recent arrest of several terrorists in Uttar Pradesh who were planning to execute serial blasts in Lucknow and other densely populated cities of the State; and

(b) whether Government is planning to modernise the police forces of the country, if so, whether any new guidelines have been issued to the State Governments in this regard to tackle alarming security situation in various States of the country?

Creating sustainable disaster-resilient infrastructure in the country

1011 **Shri Sujeet Kumar:**

Will the Minister of **Home Affairs** be pleased to state:

(a) Government's plan of creating and enhancing the sustainable disaster-resilient infrastructure in the country;

(b) the steps being taken for vulnerable areas experiencing frequent climate extremities; and

(c) the steps taken by Government to support the State Government of Odisha in building disaster-resilient infrastructure in the State which is prone to frequent cyclones?

Proposal to reinstate the statehood in J&K

1012 **Smt. Priyanka Chaturvedi:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government has any proposal to reinstate the Statehood in Jammu and Kashmir in future;

(b) if so, the details thereof;

(c) if not the reasons therefor; and

(d) whether some efforts have been made to end the year long ban on different means of communication?

Progress of Census 2021

1013 **Smt. Roopa Ganguly:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether the methods and processes have been changed for Census 2021 as compared to Census 2011;

- (b) if so, the details thereof;
- (c) whether Information and Communication Technology (ICT) was used for data collection during the times of pandemic; and
- (d) if so, the details thereof?

Statehood for Lakshadweep

1014 **Shri Binoy Viswam:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether Government has considered full Statehood for the Union Territory of Lakshadweep;
- (b) if so, what will be the model of Government, whether it will be a mini assembly, autonomous council or full fledged legislative assembly;
- (c) if not, the reasons for the same;
- (d) what is Government's stand on the issue of implementing democratic governance to the less populated Union Territories of the country; and
- (e) what steps Government is taking to increase the participation of the people of Lakshadweep in the democratic process?

Protection to citizens from lateral surveillance under CCVP

1015 **Smt. Vandana Chavan:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) how Government proposes to protect citizens from lateral surveillance and cyber vigilantism under the Cyber Crime Volunteers Program (CCVP);
- (b) whether details of volunteers under CCVP will be verified before deployment and volunteers will be trained in identifying, reporting and removing unlawful content from the Internet;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the details of the Standard Operating Procedure, oversight, regulation and grievance redressal mechanisms in place for CCVP and if not, the reasons therefor; and
- (e) the details of content that Government deems to be radicalising or anti-National, as in the Tripura press circular for the CCVP?

Strengthening of security along borders with China and Pakistan

1016 **Shri P. Bhattacharya:**

Shri Vijay Pal Singh Tomar:

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether Government has strengthened the security along the borders with China and Pakistan keeping in view the prevailing security threats from these countries; and
- (b) if so, the details thereof?

Manual Scavenging in the country

1017 **Shri Mallikarjun Kharge:**

Dr. L. Hanumanthaiah:

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) the details of people currently engaged in manual scavenging in the country, State-wise;
- (b) the number of people engaged in manual scavenging who have died during the last five

years;

(c) the number of manual scavengers who have been rehabilitated by Government during the last five years, year-wise and State-wise details thereof;

(d) the funds allocated for the rehabilitation process and how much of that has been utilised; and

(e) the steps being taken by Government to ensure proper rehabilitation of workers?

Online publishing of Census data

1018 # **Shri Deepak Prakash:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government is planning to publish the Census data online except very private information so that any person may find or know his/her family members;

(b) whether there is any scheme to make the data related to any Census available online along with some restrictions; and

(c) if so, the details thereof and if not, the reasons therefor?

Police and para-military personnel died in line of COVID-19 duty

1019 # **Shri Ajay Pratap Singh:**

Will the Minister of **Home Affairs** be pleased to state:

(a) the number of police and para-military personnel died in the line of their duty while fighting against Corona in Madhya Pradesh;

(b) whether the Central Government would provide the financial relief to the families of those deceased personnel by introducing any special scheme and also provide them the other facilities which State and Central Government provide to the families of martyrs; and

(c) the details of the facilities provided to the families of martyrs?

Loss of life and property due to cyclone Tauktae and Yaas

1020 **Shri K.C. Venugopal:**

Shri Sanjay Seth:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether severe cyclonic storm Tauktae and Yaas had struck several parts of the country recently;

(b) if so, the details of losses suffered and the number of States that have been severely affected along with the number of people killed, injured and missing, State-wise;

(c) the amount of relief sought by the affected States and the assistance provided/ likely to be provided by Government; and

(d) the steps taken/being taken by Government for co-ordination of all the concerned departments of Central/State Government to minimise the losses due to such type of calamities in future?

Law and order situation in Jammu and Kashmir

1021 **Dr. Sasmit Patra:**

Will the Minister of **Home Affairs** be pleased to state:

(a) the details of the law and order situation in Jammu and Kashmir; and

(b) the steps Government has taken to improve the law and order in Jammu and Kashmir?

Due payments of PMAY-U by States

1022 # Dr. Kirodi Lal Meena:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether the payment has been made by the Central Government to State Governments for the beneficiaries under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) but State Governments have not made payments to the beneficiaries;
- (b) if so, the number of such States identified by the Central Government;
- (c) the State-wise details of the instructions given to State Governments by the Central Government so that the beneficiaries can get the due amount and the State-wise details thereof; and
- (d) the status of PMAY-U in Rajasthan and the district-wise details thereof?

Status of slums in the country

1023 Shri Parimal Nathwani:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the number of slums and the population of slum dwellers in the country, State-wise;
- (b) the number of slums demolished during the last three years and the amount of compensation disbursed, State-wise and year-wise; and
- (c) the details of funds disbursed for construction of low-cost housing during the last three years and the number of houses constructed, State-wise and year-wise?

Target to develop smart cities

1024 Shri Ripun Bora:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has failed to achieve the target to develop smart cities during the last three years;
- (b) if so, the number of cities that have been targeted;
- (c) the present status of the development during the last five years, city-wise; and
- (d) by when Government will be able to achieve 100 per cent target?

Rejuvenation of cities

1025 Shri Prabhakar Reddy Vemireddy:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether it is a fact that the 15th Finance Commission has emphasized the need for rejuvenating old cities and creating new cities;
- (b) whether it is also a fact that there is an announcement in this regard in the budget for 2021-22;
- (c) if so, the details of the announcement;
- (d) whether any city has been identified in Andhra Pradesh for rejuvenation and whether any area has been identified for developing a new city; and
- (e) if so, the details thereof?

Underutilisation of funds under AMRUT and SCM

1026 Dr. Vikas Mahatme:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether there continues to be consistent underutilisation of funds allocated to AMRUT

and Smart Cities Mission (SCM), if so, the reasons therefor; and
 (b) the steps Government has taken to tackle this issue and ensure optimum utilisation of funds?

SCM in Karnataka

1027 **Shri K.C. Ramamurthy:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of cities identified in Karnataka under Smart Cities Mission (SCM);
- (b) the status of implementation of various projects in the above identified cities, city-wise and project-wise;
- (c) whether there has been any request received by the Ministry from State Government of Karnataka for inclusion of four more city corporations under SCM; and
- (d) if so, the details of the action taken with regard to the above request?

Construction of houses under PMAY-U

1028 # **Ms. Saroj Pandey:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the State-wise details of the number of houses constructed for the homeless in the country during the last five years under the 'Pradhan Mantri Awas Yojana-Urban(PMAY-U)';
- (b) whether Government has set any time-line to achieve the goal of providing 'pucca' houses to everyone in the country; and
- (c) if so, the time-line of the same and the total number of persons who would be able to get housing facility after the completion of the said target in the country?

'Housing for All' by 2022 mission in North-Eastern States

1029 **Smt. Jharna Das Baidya:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the present status of 'Housing for All' by 2022, particularly in Tripura and other North-Eastern States;
- (b) whether Government has taken any new initiative for meeting the target; and
- (c) if so, the details thereof?

PPP for city bus services

1030 # **Shri Ram Nath Thakur:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether it is a fact that Government intends to introduce Public Private Partnership (PPP) programme for operation of city bus services;
- (b) whether the State of Bihar would also be included in the said scheme if this programme is unveiled; and
- (c) if so, how Government plans to reorganise the urban transport system by including the State of Bihar in the said scheme?

Greenfield smart cities

1031 **Lt.Gen. (Dr.) D. P. Vats (Retd.):**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether the Central Government proposes to set up greenfield smart cities and if so,

the details thereof;

(b) the role of State Governments and the Central Government in setting up these cities;

(c) the share of funds among the States and the Central Government; and

(d) the criteria to be adopted for selection of location of these cities and the steps taken by the Central Government and various State Governments in this regard?

Award for performance of smart cities

1032 **Shri Sanjay Seth:**

Shri K.C. Venugopal:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) whether Government has given awards to States for overall performance of smart cities and for their proactive roles and if so, details thereof and objective behind the move;

(b) the smart city that has been awarded best award for overall performance during year 2020;

(c) the details of total projects under Smart Cities Mission (SCM) and amount for which work orders have been issued and the projects that have been fully completed and made operational; and

(d) whether Government has also released report on Climate Smart Cities Assessment Framework and if so, details thereof along with performance of cities in this regard?

SCM in Tamil Nadu

1033 **Shri Tiruchi Siva:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) how many projects under Smart Cities Mission (SCM) are pending in the state of Tamil Nadu, the details thereof and expected date of completion; and

(b) the details of funds released to Tamil Nadu for SCM, the year-wise details thereof, during the last five years?

Targets set for affordable housing under EWS

1034 **Shri Harnath Singh Yadav:**

Shri Vijay Pal Singh Tomar:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) the details of targets set and achieved in terms of ensuring affordable housing to Economically Weaker Sections (EWS) during last two years;

(b) whether Government proposes to review its stand on providing infrastructure status to the housing sector in view of the huge shortage of houses in urban areas and if so, the details thereof;

(c) whether Government has any proposal for promoting affordable housing in the country by promoting private partnerships and introducing subsidy for providing housing to the urban poor; and

(d) if so, the details thereof and the steps taken by Government in this regard?

Giving more powers to municipalities

1035 **Smt. Vandana Chavan:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) whether Government plans to amend Article 243W such that State Legislatures must vest Urban Local Bodies (ULBs) with powers necessary for local self-government including

matters in 12th Schedule, if so, details thereof;

(b) if not, reasons therefor;

(c) whether Government's local body grant release to States will be conditional upon amendment of laws for effective devolution of functions and local community participation and apportioning untied funds to ULBs, if so, details thereof;

(d) if not, reasons therefor;

(e) whether Government plans to amend Article 276 such that professional tax goes directly to ULBs; and

(f) if so, details thereof and if not, reasons therefor?

'Housing for All' scheme in Maharashtra

1036 **Dr. Fauzia Khan:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) the physical targets fixed by Government for the construction of houses under the 'Housing for All' scheme during the last five years in Maharashtra;

(b) the details of the houses actually constructed in the State of Maharashtra, district-wise, during the above mentioned period; and

(c) the details of funds allocated under this scheme to the State of Maharashtra during the above mentioned period?

Projects under SCM

1037 **Shri Akhilesh Prasad Singh:**

Shri Anand Sharma:

Smt. Phulo Devi Netam:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) the total number of projects under Smart Cities Mission (SCM) which have been completed as on June, 2021;

(b) the total number of projects for which work orders have been issued as on June, 2021;

(c) the quantum of funds released as on June, 2021, out of the total commitment made by Central Government to spend ₹ 48,000 crore over a period of five years;

(d) whether Government intends to meet its stated deadline of completion of projects for the first round of cities selected under the SCM in 2021; and

(e) if so, details thereof and if not, the proposed altered deadline thereof?

Status of SCM in Tamil Nadu

1038 **Shri P. Wilson:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) the details of number of smart cities that have been developed till now in Tamil Nadu, district-wise and deadline for implementation of Smart Cities Mission (SCM) in Tamil Nadu;

(b) the details of funds allocated and sanctioned for the development of SCM in Tamil Nadu, work-wise;

(c) the details of percentage of sewerage works which have been completed and the time by when the remaining works are likely to be completed; and

(d) whether Government is planning to add any additional features to Smart Cities in the country to meet any future exigencies like COVID-19, if so, the details thereof?

Drinking water and water treatment facilities

1039 **Shri Partap Singh Bajwa:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the total number of new household water taps provided since the year 2017-18 till present, the State-wise details thereof;
- (b) the total percentage of households provided with water tap connections from the year 2017-18 till present, the State-wise details thereof;
- (c) the total sewage treatment capacity installed since year 2017-18 till present, the State-wise details thereof;
- (d) the total operational water taps in households since the year 2017-18 till present, the State-wise details thereof; and
- (e) the total waste water recycling plants operationalised since 2016-17 till present, the State-wise details thereof?

Residential projects in Gurugram and Faridabad

1040 **Dr. Anil Agrawal:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the number and names of the residential projects under construction in Gurugram and Faridabad at present;
- (b) how many of them are registered under Haryana Real Estate Regulatory Authority (HRERA);
- (c) whether it is a fact that most of the builders have not completed their projects even after 7-8 years as the investors/allottees are facing a lot of difficulties; and
- (d) the action taken by Government against such builders who have not completed their projects so far?

Pan-city and core area development under SCM

1041 # **Shri Mahesh Poddar:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the provisions for open spaces and playgrounds under Pan-city and Core Area Development under Smart Cities Mission (SCM) and the status of compliance of the same in various SCM of the country during last five years till date, the State-wise details thereof; and
- (b) the other projects in addition to SCM that have provisions related to conservation of open spaces, development of general playgrounds, providing walking spaces for the elderly, the State-wise details of the status of compliance of the same?

Home loan schemes adopted by States

1042 # **Shri Vinay Dinu Tendulkar:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the names of States which have adopted the schemes initiated by Government to provide home loans for purchase/construction of homes during the last three years and the details of said schemes thereof;
- (b) the number of beneficiaries of such schemes during the last three years; and
- (c) the State-wise details thereof?

Decrease in income for informal sector workers

1043 **Dr. Narendra Jadhav:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether it is a fact that there has been a drop in income or wage rates for informal sector workers, not only during the lockdown but even in the subsequent months;
- (b) whether Government has undertaken any study to assess the amount of such drop and if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) the steps Government is taking to address such vulnerable households;
- (e) whether Government has collected any data on the impact of the second wave on household income and if so, the details thereof; and
- (f) if not, the reasons therefor?

Registration of migrant workers

1044 **Shri Rakesh Sinha:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether large number of migrant workers are employed by the real estate and other sectors but they do not get benefit and remunerations according to the labour law;
- (b) whether Government will start compulsory registration of migrant workers and amend the old Act of 1979 to make it compulsory for the companies or firms to reveal the names of migrant workers employed more than 15 days on their website; and
- (c) whether due to lack of their registration and transparency, the poor, illiterate and helpless migrant workers family fail to claim benefits in case of accidents, casualties occurred during their work?

Increase in bonded labour during COVID-19 pandemic

1045 **Dr. Vikas Mahatme:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether there has been an increase in prevalence of bonded labour due to the COVID-19 pandemic;
- (b) if so, what steps Government has taken to mitigate this problem;
- (c) the number of bonded labourers released and the number of bonded labourers rehabilitated since March, 2020 onwards, the details thereof, State-wise;
- (d) whether Government has taken cognizance of the fact that there is a caste aspect to bonded labour as most victims are from Scheduled Castes and Scheduled Tribes; and
- (e) if so, what steps Government has taken to address and tackle the caste aspects of bonded labour?

National register for inter-State migrant workers

1046 **Shri M. Shanmugam:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) the progress of collecting data on the National register for inter-State migrant workers in the country;
- (b) the reasons for delay in having the data collected despite the Supreme Court observations; and
- (c) by when, the complete data will be available for planning and providing assistance to inter-State migrant workers, the details thereof?

Draft National policy on migrant workers

1047 **Smt. Phulo Devi Netam:**

Shri Kumar Ketkar:

Will the Minister of *Labour and Employment* be pleased to state:

- (a) the deadline by which Government intends to finalise and implement the draft National policy on migrant workers prepared by the NITI Aayog;
- (b) whether workers' unions representing workers, NGOs and other civil society organisations were consulted while drafting the policy; and
- (c) whether the draft policy will take forward the proposal to set up a Migration Commission as mooted by Government in May, 2020?

National Database for Unorganised Workers

1048 **Shri Sanjay Singh:**

Will the Minister of *Labour and Employment* be pleased to state:

- (a) whether it is a fact that despite several directions, no concrete steps have been taken to establish the National Database for Unorganised Workers (NDUW);
- (b) if so, the reasons therefor;
- (c) whether it is also a fact that Government had earlier launched a large-scale registration drive of unorganised workers called Shramev Jayate; and
- (d) if so, the details of the registration history of workers along with benefits of multiple schemes provided to them during the last five years, State-wise and year-wise?

Social welfare of labourers in unorganised sector

1049 # **Shri Ram Nath Thakur:**

Will the Minister of *Labour and Employment* be pleased to state:

- (a) the programmes being run by Government for the social welfare of labourers employed in unorganised sector such as the farm labourers; and
- (b) whether Government would make any scheme dedicated to the farm labourers in the country in order to lessen their problems as it is a fact that a major section of the population makes their living out of working in the agricultural sector?

Allowance to Safai Karamcharis

1050 # **Shri Surendra Singh Nagar:**

Will the Minister of *Labour and Employment* be pleased to state:

- (a) whether it is a fact that many Sanitation work companies are not providing their workers with proper wages and other facilities;
- (b) whether Government has reviewed those, if so, the details thereof;
- (c) the policy implemented by Government to provide daily allowance to labourers or safai karamcharis on daily basis; and
- (d) whether Government has issued any directions to these companies, if so, the details thereof?

Benefit from PM-SYM Yojana in unorganised sector

1051 **Dr. Banda Prakash:**

Will the Minister of *Labour and Employment* be pleased to state:

- (a) the number of labour and workers in the unorganised sector who have benefitted from

Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) Pension Yojana since its inception along with the amount allocated for the scheme till date;

(b) whether Government is also depositing equal matching share in the pension account of the workers every month under the scheme and if so, the details thereof; and

(c) whether there is steep decline in the average monthly enrollment of PM-SYM and if so, the details thereof and the reasons therefor?

Database on migrant and unorganised workers

1052 **Shri G.C. Chandrashekar:**

Smt. Phulo Devi Netam:

Shri Kumar Ketkar:

Shri Anand Sharma:

Will the Minister of ***Labour and Employment*** be pleased to state:

(a) whether the Ministry has prepared the National Database of Migrant and Unorganized Workers;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the reasons why the database was not completed by the initial deadline of June 2021;

(d) the estimated timeline by which this database will be functional;

(e) whether this database will be publicly accessible; and

(f) if so, the details thereof and if not, the reasons therefor?

Steps to promote job creation and employment

1053 **Shri Shaktisinh Gohil:**

Dr. Ameer Yajnik:

Will the Minister of ***Labour and Employment*** be pleased to state:

(a) the State-wise/qualification-wise and gender-wise number of youth seeking jobs or available for work between March, 2020 to July, 2021;

(b) whether Government has provided any compensation for income loss during COVID-19 pandemic through Direct Benefit Transfers to these youth;

(c) if so, the details thereof and if not, the reasons therefor;

(d) the sectors with the highest rate of unemployment between March 2020 to July, 2021;

(e) whether Government has taken any steps to promote job creation and private employment of youths in these sectors; and

(f) if so, the details thereof and if not, the reasons therefor?

Coverage under Unorganised Workers Social Security Act, 2008

1054 **Dr. Amar Patnaik:**

Will the Minister of ***Labour and Employment*** be pleased to state:

(a) the number of unorganised workers covered under the Unorganised Workers Social Security Act, 2008;

(b) whether any progress has been made since the Financial Year 2016-17 when the National Social Security Fund went unutilised;

(c) if so, the details thereof;

(d) if not, the reasons for the non-utilisation of funds;

(e) whether any efforts are being made to improve the implementation of this legislation; and

(f) if so, the details thereof and if not, the reasons therefor?

Jobs provided through NCS portal

1055 **Dr. Amar Patnaik:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) the number of aspirants registered under National Career Service (NCS) in the last three financial years with particular reference to Odisha;
- (b) the total number of job-seekers that have been employed through the NCS portal during each of the last three years and the current year, State/UT-wise;
- (c) the total number of persons who have secured jobs through the portal in the public sector and private sector in the last three years; and
- (d) the total number of persons who have secured jobs through the job fairs organised by the Ministry during the last three years, State/UT-wise details thereof?

Job loss during pandemic

1056 **Shri Tiruchi Siva:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) the employment statistics for 2020-21 and the changes as compared to 2019-20; and
- (b) whether the Ministry has record of those who lost job during the pandemic, if so, the details thereof and if not, by when the record will be available?

Job losses due to second wave of COVID-19

1057 **Shri Anand Sharma:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) whether Government's assessment of job losses across sectors on account of the second wave of COVID-19 between March 30 and July 5, 2021;
- (b) whether Government has formulated targeted income relief measures for unemployed persons affected by such job losses;
- (c) if so, the details thereof; and
- (d) Government's assessment, if any, of number of individuals and families pushed below the poverty line due to COVID-19 second wave and consequent unemployment?

Unemployment due to COVID-19 pandemic

1058 # **Shri Digvijaya Singh:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) the details of unemployment on 8 November, 2016, the day of enforcement of demonetisation, whether Government has any plan to give employment to people who became unemployed due to demonetisation; and
- (b) the number of people who became unemployed as a result of lockdown due to COVID-19 pandemic and steps taken by the Central Government in order to give them employment?

Discussion on new Labour Codes

1059 # **Shri Digvijaya Singh:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) whether any discussion was held with the labour organisations regarding the four Labour Codes enacted between the year 2019 and 2020; and
- (b) if so, the details of such organisations along with the timeline of such discussion held in

this regard?

Gender pay gap in the country

1060 **Shri Prashanta Nanda:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether the Ministry is aware of a persistent gender pay gap, despite the Equal Remuneration Act;
- (b) whether the Ministry has collected any data to estimate the magnitude of the gender pay gap and if so, details of the estimate thereof;
- (c) whether the Ministry has contemplated any measures to improve the enforcement of the Equal Remuneration Act, such as through the shifting of burden of proof onto the employer; and
- (d) if so, the details thereof?

Contribution of migrant labourers to GDP

1061 **Smt. Ambika Soni:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) the total number of migrant labourers in the country along with their contribution to GDP;
- (b) whether Government has formulated any scheme to improve working and living conditions of migrant labourers, if so, the details thereof; and
- (c) the fresh steps taken by Government to implement a comprehensive National strategy for migrant labour welfare?

National policy for migrant workers

1062 **Dr. Ameer Yajnik:**

Shri Shaktisinh Gohil:

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether Government is contemplating a comprehensive National policy for migrant workers in the country after their shocking and distressing experiences during the lockdown;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of the progress of the relief package announced as part of Garib Kalyan Rozgar Abhiyan including the number of beneficiaries that have been covered as on date?

Health insurance benefits under ESIC

1063 **Shri K.C. Venugopal:**

Shri Sanjay Seth:

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether the Employees' State Insurance Corporation (ESIC) would extend benefits of its health insurance cover to all casual and contractual workers at municipal bodies;
- (b) if so, the details thereof and the aims and objectives behind the move;
- (c) whether ESIC facilities are not being given to most of the employees working in most of the private companies of the country; and
- (d) if so, the State-wise details of the steps taken by Government in this regard during the last three years and if no steps have been taken, the reasons therefor?

Schemes for rehabilitation of bonded labour

1064 **Shri Neeraj Shekhar:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) the detailed break-up of men, women, children, transgender and disabled people who have been provided with rehabilitation assistance since Financial Year 2017-18 to 2021-22, so far, along with break-up of amount provided to the above demographics of freed bonded labour;
- (b) the year-wise break-up of amount allocated for survey efforts to scout bonded labourers;
- (c) the details of total number of bonded labourers rescued and rehabilitated under the Central sector scheme for rehabilitation of bonded labourers, since 2017 till date in the country, State/UT-wise; and
- (d) the details of funds disbursed under the scheme during last five years, State/UT-wise?

Employment generation in the country

1065 **Shri Neeraj Shekhar:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) the details of employment generation in the country during 2018-19, 2019-20, 2020-21 and 2021-22 so far, year-wise and State-wise;
- (b) the details of employment generation during the above period, sector-wise and year-wise; and
- (c) the details of schemes announced and implemented for employment generation, during 2021-22 till date, scheme-wise and State-wise?

Upgradation of employment exchange

1066 **Dr. C.M. Ramesh:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) whether Government proposes to upgrade the employment exchanges all over the country on scientific lines, if so, the details thereof and if not, the reasons therefor; and
- (b) the number of employment exchanges that have so far been upgraded throughout the country during the last three years, the State-wise details thereof?

Exploitation of labourers at construction sites

1067 **Shri Sushil Kumar Gupta:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) whether Government is aware about the miserable conditions at most of the construction sites along with the exploitation of labourers still continuing throughout the country;
- (b) whether it is also a fact that lack of Government intervention and control is responsible for it; and
- (c) if so, what steps are being taken to improve the living condition of construction workers at sites?

Increase in child labour due to the pandemic

1068 **Shri Mallikarjun Kharge:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) the total reported incidents of child labour across the country over the last one year;
- (b) how many incidents of child labour has increased due to the pandemic and its associated financial difficulties;
- (c) whether Government has taken any steps to rehabilitate children who have been forced to take up jobs due to their family's financial instability;
- (d) if so, the details thereof;
- (e) whether there is any plan to form a separate Committee to understand the impact of the pandemic on children's welfare; and
- (f) if so, the details thereof?

Average prices of petroleum products

1069 **Shri Sukhendu Sekhar Ray:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the average prices of petrol, diesel, kerosene and LPG as on 30th June during last five years and current year, the year-wise details thereof;
- (b) the main components of price fixation mechanism of petroleum products in the country vis-à-vis share of amount of revenue between the Union and State Governments during last five years and current year, the details thereof, year-wise;
- (c) how much revenue earned from sale of petroleum products by the Central Government has been utilised for welfare schemes for people; and
- (d) the specific details of welfare schemes in which revenue from sale proceeds of oil has been utilised?

Natural gas pipeline

1070 # **Dr. Kirodi Lal Meena:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government is supplying/considering to supply natural gas through pipelines in all the States of the country;
- (b) if so, the State-wise details thereof, including Rajasthan; and
- (c) whether any such project is in progress for Dausa, Alwar, Jaipur and Sawai Madhopur districts of Rajasthan and if so, the details thereof and if not, the details of any such project to be operated in any of these districts in future?

Biomass ethanol plants

1071 # **Shri Satish Chandra Dubey:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the locations in the country where biomass ethanol plants have been set-up in form of biofuels till date; and
- (b) the State-wise details thereof?

Bringing petroleum products under GST

1072 **Shri Naranbhai J. Rathwa:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government is actively considering to bring petrol and diesel under the Goods and Services Tax (GST) in order to bring down the prices of petroleum products;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) what are the other petroleum products at present which are not under the GST and

whether Government is planning to bring them under GST?

Appeal to reduce prices of petrol and diesel

1073 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether, despite many appeals from common people, organisation and others to reduce the taxes on petrol and diesel, Government has not reduced the taxes on fuel;
- (b) if so, the reasons therefor;
- (c) whether Government will reduce the taxes on petrol and diesel to provide relief to public at large who suffered or are suffering due to lockdown;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Phenomenal increase in price of petrol and diesel

1074 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether there has been phenomenal increase in the prices of petrol and diesel across the country;
- (b) if so, the details thereof;
- (c) whether the prices of petrol has crossed ₹ 100 in more than 15 cities which has imposed severe financial burden on the citizens of the country; and
- (e) if so, the details thereof and the steps taken/proposed to be taken to reduce the prices of petrol and diesel?

Increase in prices of petroleum products

&1075 Dr. Santanu Sen:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) how much money Government earns from the sale of every litre of diesel/petrol and every LPG cylinder; and
- (b) the year-wise details of increase in prices during last five years?

Prices and taxes on petroleum products

1076 # **Shri Vishambhar Prasad Nishad:**

Ch. Sukhram Singh Yadav:

Smt. Chhaya Verma:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the year-wise details of increase in retail price of petrol and diesel per litre during last five years;
- (b) the year-wise details of the amount collected in form of various taxes on petrol, diesel and cooking gas during last five years;
- (c) whether Government receives increased taxes whenever the prices of petrol, diesel and cooking gas rise;
- (d) the details of increase in prices of crude oil per barrel in the international market during the last five years; and
- (e) whether the retail consumers of the country were given relief after the fall in the price of crude oil in the international market?

PNG in North-Eastern States

1077 **Smt. Jharna Das Baidya:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether Government has any proposal to set up Piped Natural Gas (PNG) network on a large scale in North-Eastern States, particularly Tripura;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the details about the plan outlay and nodal agencies regarding the aforementioned plan?

Natural gas pipeline from Ramanathapuram to Tuticorin

1078 **Shri Vaiko:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the details of natural gas pipeline from Ramanathapuram to Tuticorin in Tamil Nadu launched recently by the Prime Minister;
- (b) the total cost of the project and the funds allotted for the year 2021-22;
- (c) whether environmental clearance had been obtained before starting the project;
- (d) if so, the details thereof; and
- (e) the areas that would benefit because of this pipeline project and the employment opportunities expected to be generated in the next three years?

Promotion of green fuels

1079 **Dr. Banda Prakash:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether Government is increasing production of domestic biofuel and biogas and any other alternative fuel;
- (b) if so, the details thereof during the last three years and if not, the reasons therefor; and
- (c) whether any programme is being run by Government for the use of other green fuels in future, if so, the details thereof?

Impact of fuel price hike on economic recovery

1080 **Shri G.C. Chandrashekar:**

Dr. L. Hanumanthaiah:

Smt. Phulo Devi Netam:

Shri Kumar Ketkar:

Shri Akhilesh Prasad Singh:

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether Government has assessed the impact of fuel price hikes on the country's economic recovery from the COVID-19 pandemic;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has assessed whether recent fuel price hikes have had an impact on increasing inflation;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the amount of taxes, cesses and excise collected by the Centre on petrol and diesel from March 2020 till date, including the monthly details of collection, State-wise?

Import price of crude oil per barrel

1081 **Shri M.V. Shreyams Kumar:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the average import price of crude oil per barrel during the last three years and the current year;
- (b) the average prices of petroleum products like petrol, diesel and LPG during the last three years and the current year;
- (c) the net profit of petroleum companies during the last three years, year-wise, company-wise; and
- (d) the duties and taxes earned by the Central Government and State Governments on petroleum products during the last three years, year-wise and State Government-wise?

Increase in petroleum prices

1082 **Shri M.V. Shreyams Kumar:**

Smt. Priyanka Chaturvedi:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether the prices of petroleum products are increasing on a daily basis for the last six months and have reached historically high;
- (b) the reasons behind the continuous price hike;
- (c) whether the prices of petroleum products are responsible for the current high inflation rate, if so, the steps taken to bring down the prices of these products;
- (d) the reasons for not bringing all petroleum products under GST regime; and
- (e) whether Government is willing to include or consider to bring petroleum products under GST, taking into consideration the public pressure?

Expansion of CNG network

1083 # **Smt. Kanta Kardam:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government is considering to expand CNG network across the country and if so, the names of the districts across the country where CNG centres have already been set up;
- (b) whether Government is considering to provide CNG service in all the districts of the country and if so, the details thereof and if not, the reasons therefor; and
- (c) whether Government is considering to promote CNG pump stations in Uttar Pradesh and if so, the details thereof?

Price of petroleum products in neighbouring countries

1084 **Smt. Chhaya Verma:**

Shri Vishambhar Prasad Nishad:

Ch. Sukhram Singh Yadav:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government has increased price of petrol and diesel more than 70 times during 2021, so far;
- (b) if so, increase-wise and date-wise details thereof;
- (c) the increase in price of crude oil in international market during 2021, increase-wise and date-wise details thereof; and
- (d) the details of price of petrol and diesel in terms of Indian rupee in Nepal, Bangladesh,

Pakistan and Bhutan on respective dates of increase in India during 2021?

Excise duties on petroleum products

1085 **Shri Anand Sharma:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government plans to cut excise duties on petrol, diesel and petroleum products to provide relief to consumers in light of uncontrolled rise in fuel prices;
- (b) if so, the details thereof;
- (c) the Government's plan to check exponentially rising fuel prices in light of the global rise in prices of crude oil;
- (d) whether India applies the highest excise duties on petrol and diesel in the world; and
- (e) if so, whether Government plans to reduce these rates or bring petrol and diesel under Goods and Services Tax?

Crude oil contracts with West Asian nations

1086 **Shri B. Lingaiah Yadav:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government has asked its refineries to review contracts for buying crude oil from the West Asian nations and negotiate more favourable terms; and
- (b) if so, the details thereof and progress made thereon, country-wise?

LPG subsidy to eligible consumers

1087 **Shri Sanjay Raut:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether it is a fact that nearly more than 26 crore LPG consumers who were eligible to get the subsidy relief under the Direct Benefit Transfer (DBT) scheme are currently not getting subsidy despite unemployment crisis and COVID-19 pandemic situation in the country;
- (b) if so, the details thereof indicating the reasons for such decision to not provide LPG subsidy to the needy consumers in the country; and
- (c) by when the LPG consumers, who are eligible to get the subsidy, will get their due payment to survive from pandemic situation?

Petroleum products prices in comparison to other countries

1088 **Shri P. Bhattacharya:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether petrol prices are soaring in India and they are going higher and higher which is opposite to the other countries of the world, as prices of crude oil have been decreasing continuously for the last six months;
- (b) what action has been taken by Government to bring down the prices of the petrol in future; and
- (c) if so, the details thereof?

Reducing additional duty on petroleum products

1089 **Shri Bikash Ranjan Bhattacharyya:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether there is any consideration for reducing the additional duty charged on petroleum products by Central Government;
- (b) the steps taken by Government towards addressing the constant price hike;
- (c) whether any subsidy is given to meet the hiked LPG price; and
- (d) whether Government is considering to promote setting up biogas plants in the rural areas as an alternative to LPG usage?

Biodiesel production in the country

1090 **Shri Bikash Ranjan Bhattacharyya:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) how many biodiesel production units are functioning in the country;
- (b) how much is the production capacity of biodiesel plants in the country; and
- (c) the steps taken by Government for promoting/ increasing domestic production of biodiesel or other alternative products to petrol and diesel?

Petroleum complex in Andhra Pradesh

1091 **Shri G.V.L. Narasimha Rao:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

the status of Petroleum complex in Andhra Pradesh as mentioned in Andhra Pradesh Reorganisation Act?

PNG/CNG in Tamil Nadu

1092 **Shri A. Vijayakumar:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government would state the reason for not providing PNG/CNG to Tamil Nadu;
- (b) whether request has been made to provide PNG/CNG by the State Government of Tamil Nadu; and
- (c) if so, how many CNG lines are passing through Tamil Nadu, the details thereof?

Petrol pump and LPG distributors in Jharkhand

1093 # **Shri Deepak Prakash:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the number of petrol pumps proposed to be opened/ set up during the current year in Jharkhand along with the locations identified for the same;
- (b) whether Government has conducted any survey to open/ set up new petrol pumps and LPG distributors in Jharkhand and if so, the details thereof; and
- (c) the names of the locations/ sites in Jharkhand where new petrol pumps and LPG dealerships have been opened or proposed to be opened after the survey?

Sinking of ONGC vessels

1094 **Smt. Ambika Soni:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the total number of workers died due to sinking of ONGC vessels due to cyclone Tauktae in May 2021;
- (b) the reasons due to which a large number of workers were stranded in the ONGC vessels despite advance warning about the cyclone; and

(c) the remedial steps taken by Government to avoid such incidents in future?

Fuel under GST

1095 **Shri Kumar Ketkar:**

Smt. Phulo Devi Netam:

Dr. Ameer Yajnik:

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether the Ministry has initiated discussions with the Goods and Services Tax (GST) Council to assess if fuel should be brought under GST;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government is considering reforming the Central and State taxes on fuel; and
- (d) if so, the details thereof and if not, the reasons therefor?

Requests to include petrol/diesel under GST

1096 **Shri K.R. Suresh Reddy:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether Government has any proposal to bring diesel and petrol under GST;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government received any request from any State Government/public representative/ organisation in this regard; and
- (d) if so, the details thereof?

CNG filling stations in the country

1097 # **Shri Neeraj Dangi:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether Government has proposed to open more CNG filling stations in the country, especially in Rajasthan;
- (b) if so, the details thereof including the city-wise number of such stations;
- (c) whether the number of CNG filling stations is far too less as against the number of CNG vehicles, if so, the details thereof and the reasons therefor; and
- (d) whether Government proposes to increase the number of CNG filling stations during next five years and if so, the details thereof?

Difficulties faced due to rising petroleum prices

1098 **Shri Sushil Kumar Gupta:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether difficulties are being faced by people due to rising prices of petroleum products;
- (b) if so, the reasons for this rise;
- (c) the steps taken to reduce country's dependency on import of petroleum products; and
- (d) whether Government would direct ONGC and Oil India Limited (OIL) to take speedy measures in this regard?

Amount spent by PSUs under CSR

1099 **Shri Prasanna Acharya:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the Public Sector Undertakings (PSUs) working under the administrative control of the Ministry;
- (b) the amount spent by these companies under Corporate Social Responsibility (CSR) activities in Odisha during the last five years, district-wise and project-wise details thereof; and
- (c) the agency through which such CSR projects were executed and the present status of the projects?

Mode of payment for oil import

1100 **Shri Anil Desai:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether it is a fact that country's domestic oil resources are insufficient to fulfill the energy demand of the country, if so, what is the domestic demand and supply position of energy;
- (b) the details of countries and mode of payment for oil import during last five years; and
- (c) whether Indian Rupee can be the main mode of payment?

CSR fund spent by ONGC

1101 **Dr. Anbumani Ramadoss:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the total CSR fund spent by ONGC during the last five years, State-wise, district-wise, fund-wise and project-wise details thereof; and
- (b) the total CSR fund spent by the ONGC in Tamil Nadu, specifically in Kaveri delta districts of Tamil Nadu during the last five years, the details thereof?

CNG pumps in rural areas

1102 **Shri Harshvardhan Singh Dungarpur:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government proposes to set up CNG pumps in rural areas of the country;
- (b) if so, the details thereof including the norms/guidelines for the purpose;
- (c) the number of CNG pumps set up in various States during the last three years and the current year, State-wise/UT-wise;
- (d) the impact of the newly set up as well as the existing pumps on availability and consumption of CNG in the rural areas; and
- (e) the details of plans for setting up additional CNG pumps in the coming years keeping in view the demand and consumption of CNG in future?

Social audit of social sector schemes

1103 # **Shri Satish Chandra Dubey:**

Smt. Priyanka Chaturvedi:

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether Government has any proposal to conduct social audit of all social sector schemes in terms of beneficiaries;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of it's impact on the smooth functioning of social sector schemes?

Indicators used for identification of various tribes

1104 **Ch. Sukhram Singh Yadav:**

Shri Vishambhar Prasad Nishad:

Smt. Chhaya Verma:

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) the Anthropological / Ethnological indicators used to identify Nomadic, Semi-Nomadic, Criminal Tribes by the Census Registrar in pre-independence periods say Census Year 1921 and 1931;
- (b) the region-wise list of castes identified under the categories of Nomadic, Semi-Nomadic and Criminal Tribes in these Censuses; and
- (c) the indicators used by the Census Registrar in post independence Census to identify Nomadic, Semi-Nomadic and De-Notified Tribes?

Atrocities against SCs/STs

1105 **Dr. L. Hanumanthaiah:**

Dr. Ameer Yajnik:

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) the State-wise details of atrocities against SCs/STs reported during the last five years, particularly in Karnataka and Uttar Pradesh;
- (b) the State-wise details of convictions against these cases of atrocities;
- (c) whether the victim's families have been provided any financial or legal assistance by the State in such cases;
- (d) whether there has been a sharp spike in these cases during the last two years; and
- (e) if so, the steps taken by Government to curb the spike in cases?

'Concept note' for a comprehensive scheme for Transgenders

1106 **Dr. Narendra Jadhav:**

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) the salient features of the 'concept note' for a comprehensive scheme for Transgender persons;
- (b) the online link where the details of the 'concept note' may be found; and
- (c) the details of the schemes formulated under Transgender Persons (Protection of Rights) Act, 2019?

Rashtriya Vayoshri Yojana in Odisha

1107 **Shri Subhash Chandra Singh:**

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) whether Government is planning to incorporate districts of Odisha under Rashtriya Vayoshri Yojana (RVY);
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Chairperson of Rehabilitation Council of India

1108 **Dr. V. Sivadasan:**

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) since when the office of the Chairperson of the Rehabilitation Council of India (RCI) has

been lying vacant;

(b) since when has the Secretary, Department of Empowerment of Persons with Disabilities been given additional charge as of the RCI Chair;

(c) how many times Government has advertised inviting applications to this post and the dates on which these advertisements were published;

(d) whether it had received responses to these advertisements;

(e) if so, the number of persons who had applied;

(f) whether applications were received from persons who had requisite qualifications and experience; and

(g) if so, the reasons for not making the appointment?

Rules framed by States under RPwD Act, 2016

1109 **Dr. V. Sivadasan:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) the States which are yet to frame rules under the Rights of Persons with Disabilities (RPwD) Act, 2016; and

(b) the States that have set up special courts mandated under the RPwD Act, 2016?

Cross disability early intervention centres

1110 **Smt. Priyanka Chaturvedi:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) whether it is a fact that Government has launched 14 cross disability early intervention centers across the country;

(b) whether it is also a fact that these centers will support infants and young children at risk of disabilities or with disabilities;

(c) whether it is also a fact that Government is considering opening more centers soon in the remaining areas of the country and at district levels; and

(d) if so, the details thereof?

Creamy layer formula for OBC

1111 **Shri V. Vijayasai Reddy:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) whether the Ministry is using different 'creamy layer' formula for OBCs employed with State Government, Central Government and PSUs;

(b) whether it is a fact that the National Commission for Backward Classes (NCBC) has decided to inquire into discrimination against OBCs working in PSUs over calculation of 'creamy layer' criteria;

(c) whether it is a fact that 1993 OM of DoPT prescribes uniform formula for calculating 'creamy layer'; and

(d) if so, the reasons why Ministry is deviating from it now?

Impact of COVID-19 pandemic on PMS-SC

1112 # **Shri Brijlal:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) the State-wise details of the number of students who have been granted Post Matric Scholarship scheme for Scheduled Caste (PMS-SC) by Government during the last five years; and

(b) whether COVID-19 pandemic has impacted the implementation of this scheme?

Ensuring safe vaccination for Transgenders

1113 **Shri Derek O' Brien:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the details of steps being taken to make sure that the Transgender community are not being discriminated against in the vaccination drive;
- (b) how the Ministry is ensuring the education of the community regarding COVID-19 appropriate behavior and vaccination drive, the details thereof; and
- (c) whether Government has taken any steps to ensure that the digital divide is filled to ensure that the community gets their vaccines with ease, the details thereof?

National Portal for Transgender Persons

1114 **Shri Derek O' Brien:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the percentage of the Transgender community that has been able to obtain the facilities of the National Portal for Transgender Persons; and
- (b) the steps that have been taken to ensure digital literacy amongst the community so that they are able to navigate across the portal, the details thereof?

PMS-SC and National Overseas Scholarship Scheme

1115 **Shri Partap Singh Bajwa:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the total number of students that have availed Post Matric Scholarship Scheme for SC (PMS-SC) and National Overseas Scholarship scheme for SC during the years 2017-18 till present, State-wise details thereof;
- (b) the total amount of funds released during the years 2017-18 till present, State-wise details thereof;
- (c) the total number of female students that have availed the scholarships during the years 2017-18 till present, State-wise details thereof; and
- (d) whether any funds were unused and returned to the Ministry and if so, the details thereof for the years 2017-18?

Upliftment of Transgenders

1116 # **Shri Neeraj Dangi:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether it is a fact that Transgenders in the country are facing many social problems;
- (b) if so, the details thereof and the steps taken by Government to abate those problems;
- (c) the efforts being made by Government for upliftment of the Transgenders and to bring them into the mainstream society;
- (d) whether Government is providing loans to Transgenders under any special scheme of starting up a business; and
- (e) if so, the details of the beneficiaries, State-wise?

Funds provided to NBCFDC

1117 **Shri Iranna Kadadi:**

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) the amount/funds provided by Government to the National Backward Classes Finance and Development Corporation (NBCFDC) during the last three years;
- (b) whether the said amount is adequate for the development and welfare of backward classes;
- (c) if so, the details thereof and if not, the reaction of Government thereto; and
- (d) the corrective steps taken by Government in this regard along with the outcome thereof?

'Ease of doing business' in steel industry

1118 **Dr. Vinay P. Sahasrabudhe:**

Will the Minister of **Steel** be pleased to state:

- (a) whether the Ministry formulated any policy interventions for ensuring 'Ease of doing business' in the steel industry;
- (b) if so, the details thereof, if not, the reasons therefor;
- (c) the steps taken by the Ministry to promote the opportunities for investments in steel sector thereby enhancing 'Ease of doing business'; and
- (d) whether the ministry collaborated with any other Ministries such as Ministry of Road Transport and Highways, Ministry of Railways, Ministry of Housing and Urban Affairs for ensuring 'Ease of doing business' in steel sector, if so, the details thereof, if not, the reasons therefor?

Third pay revision for officers of SAIL

1119 # **Shri Sanjay Singh:**

Will the Minister of **Steel** be pleased to state:

- (a) whether the officers of Steel Authority of India Limited (SAIL) under the Ministry have acquired the qualifications prescribed by Department of Public Enterprises (DPE) for third pay revision;
- (b) if so, the time by which the officers are eligible for third pay revision;
- (c) the reasons for delay in implementing the pay revision for SAIL officers; and
- (d) whether DPE guidelines are followed for pay and wages revision in SAIL or not?

Financial assistance to RINL steel plant under Steel Development Fund

1120 **Shri T.G. Venkatesh:**

Will the Minister of **Steel** be pleased to state:

- a) whether the Ministry is helping the steel plants in the country through Steel Development Fund (SDF), if so, the details thereof;
- b) whether the Ministry has granted any SDF assistance to steel plants in the state of Andhra Pradesh, if so, the details thereof;
- c) the quantum of assistance extended and the status thereof; and
- d) whether the Ministry would consider helping Rashtriya Ispat Nigam Limited (RINL), Visakhapatnam through these SDF assistance instead of going for disinvestment, if so, the details thereof?

New Delhi
The The 20th July, 2021
29 Ashadha 1943 (Saka)

Desh Deepak Verma,
Secretary-General.

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